

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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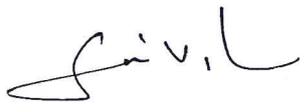
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/103/2017  
PETITION NUMBER : CP/7/2016  
NAME OF THE PETITIONER(S) : H. Ramesh  
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors  
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. | Mr NK SHABHI KUMAR<br>Mrs JENNIFER KOMAR<br>P 2 + P 3 m C P.               | K SOMATHI<br>Rep by Mrs. G Shantha<br>Heenabheri. |  |
| 2. | P. H. Arvindh Pandian<br>Sr. Advocate<br>Mr Cibi Vishnu<br>T.V.P. Saivihar | Counsel<br>Petitioner                             |  |

**ORDER**

Counsels for both the parties are present. Counsel for the Applicant/Respondent submitted the final arguments in relation to the maintainability of the petition. Counsel for the Respondent prayed for time to make submissions. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)  
ghk

MEMBER (JUDICIAL)